

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 39-A/2016, 39-B/2016, 39-C/2016 & 39-D/2016
With TP No. 39/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 136/2013, 170/2013, 240/2013 & 269/2013
With C.P. No. 43/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

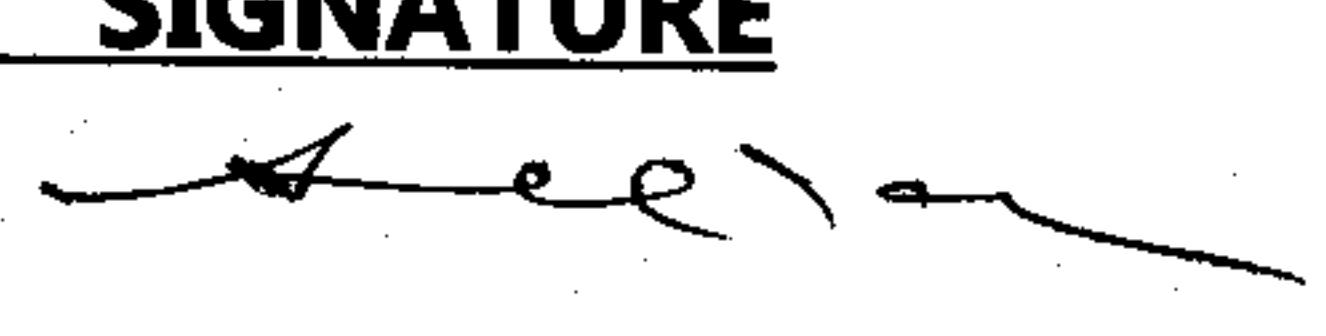
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: Krishna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dr. S. K. Jain	PCS	for Respondents 1 to 4, 11 & 12	
2.	DHIREN R. DAVE	PCS	for Petitioner	

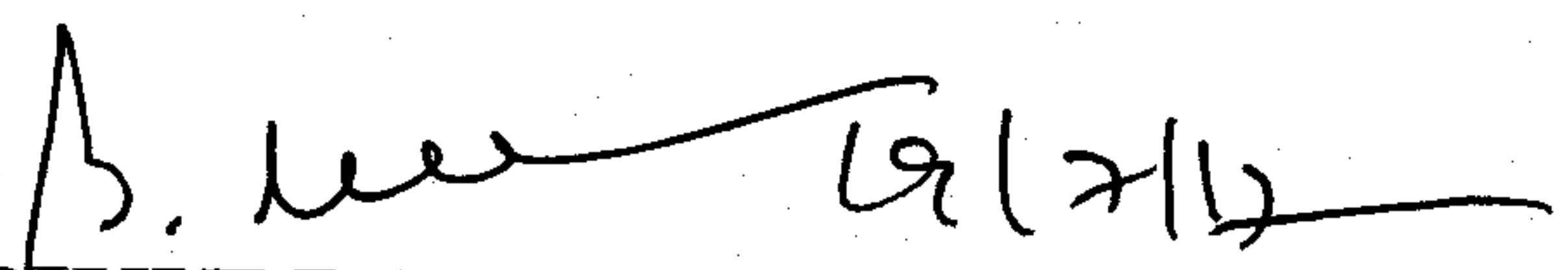
ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. S K Jain present for Respondents no. 1 to 4 and 11 to 12.

Learned PCS Mr. Dhiren Dave filed Memorandum of Appearance for Petitioner no. 2.

At request of both sides.

List the matter on 28.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.